

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1071(ND)2018

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2019**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri
Shyam Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

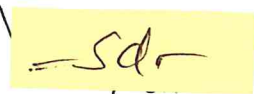
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present for the Petitioner: Mr. R. Vishnu Kumar, Advocate for RP
Mr. Sanjay Kumar Aggarwal, RP

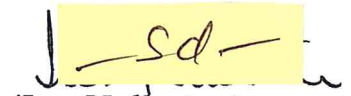
Present for the Respondent: Mr. S.K. Nanda &
Mr. Midha Mukherjee, Advocates

ORDER

Status report along with an application under Section 19 has been filed by the RP, the same is not before this Bench. Objection if any will be removed by the applicant. To come up on for further consideration on 13th March, 2019



(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)

(Ginni)